

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 552 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 8th February 2019

Sub:- Extension of Commuted Leave.

Ref:- Your note dated 06.02.2019

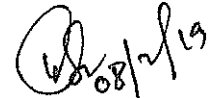
Madam,

With reference to the above, I am directed to inform you that, the prayer for extension of Commuted leave for 28 (twenty eight) days w.e.f. 01.02.2019 to 28.02.2019 on medical ground of Smti. Lucy Lalrinthari, Judge, Special Court, ND & PS Act, Aizawl, has been granted.

Smti. Lalrinthari may be informed accordingly.

Shri T. Guite will remain in charge of Judge, Special Court, ND & PS Act, Aizawl .

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

